

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104
CP(IB) 723 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Key Associates

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on ..18/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : None
For the Corporate Debtor : Mr. Jaimin R Dave, Ld. Adv.

ORDER

It is reported that the matter is still pending before the Hon'ble Supreme Court, hence, matter stands adjourned to 28.09.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

Swetambary

-SD-

**MADAN B GOSAVI
MEMBER (JUDICIAL)**